

(2)

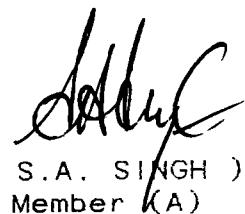
Item-16

27.2.2004

MA-64/2004 IN
OA-2745/2002

Present: Sh. M.K.Gaur,
counsel for respondents.

MA has filed by the respondents seeking extension of time. As prayed one months further time is allowed to comply the Tribunal's order. MA stands disposed of.



(S.A. SINGH)
Member (A)



(KULDIP SINGH)
Member (J)

'sd'